

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1978  
ANSWERED ON:19.08.2013  
DISPLAY OF TOLL COLLECTION INFORMATION  
Meghwal Shri Arjun Ram

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Government has made it mandatory for toll operators to display information regarding toll collections and other details including expenditure incurred on the construction of that road or road overbridge;
- (b) if so, the details thereof and the details of NHAI toll plazas where such details have been displayed;
- (c) whether toll collection is monitored by any department/institution; and
- (d) if so, the details thereof and the time gap after which reports in this regard are submitted to the Government?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) No madam.

(b) Does not arise.

(c)&(d) Toll collection is being monitored by NHAI on regular basis. Report of collection is being submitted by the contractors/concessionaires as per the provisions of the contracts/ concession agreements. Further, the toll received by the NHAI is immediately remitted to the Consolidated Fund of India.